

<b>Annexure-7</b>
<b>Name of the corporate debtor: CHD Developers Limited; Date of commencement of CIRP: 05.09.2022; List of creditors as on: 06.01.2025</b>

List of operational creditors (Government dues)	
1	2
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95	96
97	98
99	100

S. No.	Details of claimant	Details of Claim Received	Details of Claim Admitte	Amount of	Amount	Amount	Amount	Remarks,
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						Details of claim admitted				Contingent Claim	of any mutual dues, that may be set-off	of claim not admitted	of claim under verification	if any
	Department	Government		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% of voting share in CoC					
1	CBDT, Excise & Taxation	Central	Pratap Kundu (Excise & Taxation Officer, Ward-1, O/o Dy. ETC(ST), Karnal.)	-	2,684,710.00	2,684,710.00	Operational	NO	NA	-	-	-	-	-
2	Department of Town and Country Planning Haryana	State Govt.			1,485,684,880.00	1,485,684,880.00	Operational	NO	NA	-	-	-	-	-
3	CBDT, Excise & Taxation	Central/State	Office of the assistant of Commissioner (GST Deptt)	-	1,393,396.00	1,393,396.00	Operational	NO	NA	-	-	-	-	-
					1,489,762,986.00	1,489,762,986.00								